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- (13) Statement No. Ill-Hundred and Fifty-sixth Session, 1990.
- (14) Statement No. II—Hundred and Fifty-seventh Session, 1991. [Placed in Library. See LT No.-49/91].
- I. Report and Accounts (1989-90) of the Mahanagar Telephone Nigam Limited, New Delhi and related papers.
- II. Report and Accounts (1989-90) of the Videsh Sanchar Nigam Limited, Bombay, and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): Madam, I lay on the Table-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (i) (a) Annual Report and Accounts of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of Comptroller and Auditor General of India thereon.
- Review by Government working the Nigam. the of [Placed in Library. See LT No .-

74/91](ii)(a) Fourth Annual Report Videsh and Accounts of the San char Nigam Limited, Bombay, for the vear 1989-90, together with Auditors' the Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government onthe working of the Nigam.II. Statements (in English and Hindi) giving reasons for the delayin laying the papers mentioned at(i) above.

> [Placed in Library. See No. LT-75/91]

Report of the Committee on papers laid on the Table—presented.

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## Presentation of the report of the Committee on papers Laid on the Table.

SHRI RAJNI **RANJAN SAHU** (Bihar): I lay the Thirty-ninth Fortieth Reports (in English Hindi) of the Committee on Papers Laid on the Table.

THE DEPUTY CHAIRMAN: There are no Special Mentions. Now, Motion of Thanks on the President's Address. (Interruptions)

SHRI V. NARAYANASAMY (Pondicherry): In West Bengal, there is violence... (Interruptions) Congressmen are killed. The police are totally ineffective. I want the Home Minister to investigate ... (Interruptions)

डा० श्रवरार श्रहमद (राजस्थान): मैडम, राजस्थान में भारतीय जनता पार्टी की सरकार है ग्रीर वहां के ग्रधिकारियों को मंत्रियों द्वारा पीटा जा रहा है। ये भारतीय जनता पार्टी सरकार के मंत्री म्राई०ए०एस० मधिकारियों को पीट-पीट कर श्रपनो बात मनवाना चाहते हैं ।... (व्यवधान)

## डा० रत्नाकर पाण्डेय: **प्य आदेश देंगी, तब कोल्या ।**

SHRI V NARAYANASAMY: Innocent Congressmen are killed. I wants the Home Minister to investigate. (Interruptions)

THE DEPUTY CHAIRMAN: Please take your seats.

SHRI V. NARAYANASAMY: It is a matter. The Home Minister serious investigate should into the matter. (Interruptions)